

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.10- IA/451(AHM) 2024
In
C.P.(IB)/70(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

STCI FINANCE LIMITED
Vs
Aditya Ramniwas Dhoot

.....Applicant

.....Respondent

Order delivered on 18/03/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent :

ORDER

It is seen that, neither anyone has appeared on behalf of the RP, nor physical copy of the report has been filed. Ld. RP is directed to file Physical Copy of the report, within three days from the date of this order.

Re-list on 08.04.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)